

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 636/252/ND/2018**

**In the matter of:**

Nand Lal Foods Pvt. Ltd.  
Vs.  
ROC & another

**... Appellant**

**...Respondent**

**Under Section: 252**

**Order delivered on 16.07.2018**

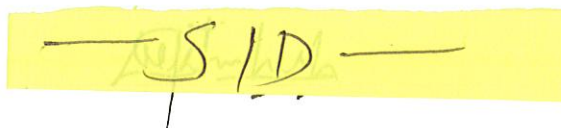
**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

|                    |   |   |
|--------------------|---|---|
| For the Appellant  | : | Mr. Saurabh Dev Karan Singh, Adv.<br>Mr. Shivam Rawat, Adv.   |
| For the Respondent | : |   |
| For the Income Tax | : | Ms. Easha Kadian, Adv. for<br>Ms. Lakshmi Gurung, St. Counsel |

**ORDER**

Due to paucity of time, matter is adjourned to 01.08.2018.



**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh